

(Maulana Azad): It has not been decided as yet. The Planning Commission has ear-marked a sum of rupees four crores for the whole period. How much would be spent during the first year, would be decided by the Board after taking all the relevant factors into consideration.]

Shri N. M. Lingam: In view of the fact that most of the social welfare organisations in the country are in the cities, what steps do Government propose to take to extend the benefits of the scheme to the rural areas?

Shri K. D. Malaviya: Government are quite alive to the necessity of extending the help given by the Social Welfare Board to rural programmes.

Shri Kelappan: May I know how many rural schools for rural workers have been set up?

Shri K. D. Malaviya: I am not in a position to say just now.

Shri M. D. Ramasami: May I know what is the nature of the social service rendered by these organisations, and what is the basis on which money is granted to them?

Shri K. D. Malaviya: Sir, all these will be considered by the Social Welfare Board at the time of considering applications.

Shrimati Renu Chakravartty: May I know how many social organisations have applied for help?

مولانا آزاد : اس کی تعداد بھی
میں بتلائی جاسکتی -

[Maulana Azad: The number cannot be given off-hand.]

Kumari Annie Mascarene: May I know what amount is utilised by the Bharat Sewak Samaj in this respect?

Shri K. D. Malaviya: So far, none from the funds of the Social Welfare Board.

Shri Muniswamy: May I know whether it is the Centre or the States that choose these social welfare organisations?

Shri K. D. Malaviya: It is the Central Board, to which I have referred, which will consider the applications.

CIVIL LIST

*914. **Shri Dabhi:** (a) Will the Minister of Home Affairs be pleased to state whether it is a fact that Government propose to prepare an up-to-date Civil List?

(b) If so, what is the approximate time within which it will be published?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). It is proposed to publish the List half yearly. The first edition of the List corrected up to 1st October 1950 was published in January, 1952. The next issue which will be corrected up to 31st March 1952, is expected to be out within the next few days. Arrangements have also been made with the Printers that the future issues should be published regularly in January and June each year.

Shri Dabhi: May I know whether Members of Parliament will be supplied with copies of this?

Shri Datar: I presume that they will be.

Mr. Deputy-Speaker: They will be kept in the Library.

Shri M. D. Ramasami: May I know whether the List will include the State Services also?

Shri Datar: Only all-India services and members of all-India services working in States.

COMMITTEE ON LOW COST HOUSING

*915. **Shri K. P. Sinha:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state the date on which the Committee on Low Cost Housing submitted its report to the Government of India?

(b) What are its main recommendations?

(c) Have Government considered its report?

(d) If so, what steps have been taken in this regard?